

**HIGH COURT OF MANIPUR
AT IMPHAL**

A D D E N D U M

Imphal, the 26th March, 2022

No. HCM/P-58/2020-F&A/ It is hereby notified for all concerned that Dress Allowance of Rs. 10,000/- (Rupees ten thousand) only per annum is to be inserted in the Pay Band column of Senior Personal Assistant appearing at Sl. No. 4 under the Class-III Ministerial Establishment (Non Gazetted) of Schedule I (Cadre and Pay of High Court Service and Posts) order dated 25th November, 2020 Entd. No. HCM/P-58/2020-F&A/16613 of High Court of Manipur for all purposes.

This is issued in pursuance of Cabinet decision taken on 15.10.20 and with the concurrence of FD (PIC) vide their U.O No. 165/2020-21/FD(PIC) dated 13.11.2020.

Sdt
**(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR**

Entd. No. HCM/P-58/2020-F&A/ *5645-49*

Imphal, the 26th March, 2022.

Copy to:-

1. The Commissioner (Law), Govt. of Manipur.
 2. The Spl. Secretary (Finance), Govt. of Manipur.
 3. The Accountant General, Manipur.
 4. The Treasury Officer, Imphal West.
 5. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.

26/3/2022
**REGISTRAR GENERAL
HIGH COURT OF MANIPUR**